

## NOTICE

Please take notice that Hon'ble The Chief Justice will not sit on 18.10.2021. Matters listed before Hon'ble Division Bench No. 01 comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad in Daily Cause List dt. 18.10.2021 (except Part Heard matters) shall be taken up by Hon'ble Division Bench comprising Hon'ble Mr. Justice Sujit Narayan Prasad and Hon'ble Mr. Justice Ambuj Nath in Court No.02.

Please take notice that Hon'ble Mr. Justice Aparesh Kumar Singh will not sit on 18.10.2021. Matters listed before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mrs. Justice Anubha Rawat Choudhary on 18.10.2021 shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench comprising Hon'ble Mr. Justice Sujit Narayan Prasad and Hon'ble Mr. Justice Ambuj Nath in Court No.02.

Please take notice that Hon'ble Division Bench No. 03 comprising Hon'ble Mr. Justice S.Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra will not sit on 18.10.2021. Matters listed before Hon'ble Division Bench No.03 on 18.10.2021 shall remain stand over for 20.10.2021(in the supplementary cause list). Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench comprising Hon'ble Mr. Justice Sujit Narayan Prasad and Hon'ble Mr. Justice Ambuj Nath in Court No.02.

Please take notice that Hon'ble Mr. Justice S.Chandrashekhar will sit single on 18.10.2021 at 10:30 A.M in Court No. 05 and take up the cases notified with this notice .

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will not sit on 18.10.2021.

Please take notice that Hon'ble Mrs. Justice Anubha Rawat Choudhary will sit single on 18.10.2021 at 10:30 A.M instead of after the Division Bench in Court No. 07 and take up the cases listed before Her Ladyship in Daily Cause List dt. 18.10.2021 .

Please take notice that Hon'ble Mr. Justice Deepak Roshan will not sit on 18.10.2021. Urgent matters, if any, listed before His Lordship may be mentioned before Hon'ble Mr. Justice Dr. S. N. Pathak in Court No.03.

Please take further notice that Hon'ble Mr. Justice Ambuj Nath will sit single on 18.10.2021 after the Division Bench comprising Hon'ble Mr. Justice Sujit Narayan Prasad and Hon'ble Mr. Justice Ambuj Nath instead of 10:30 A.M in Court No. 22 and take up the cases listed before His Lordship in Daily Cause List dt. 18.10.2021 .

By Order,

Sd/-

Dated the 17<sup>th</sup> October, 2021  
High Court of Jharkhand, Ranchi

(Sanjeev Kumar Das)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Monday The 18<sup>th</sup> October 2021**

**COURT NO. 5**

**SINGLE BENCH (BENCH ID-24723)**

**AT 10:30 AM**

**HON'BLE MR. JUSTICE S.CHANDRASHEKHAR**

**Final Disposal**

1 Cr.Rev./1354/2016 KAILASH SINHA SAIBAL KUMAR LAIK AZEEMUDDIN  
**vs** TARUN KR MAHATO  
THE STATE OF JHARKHAND AND ANR ROHITASHYA ROY ALIS  
ROHIT ROY

CODE OF CRIMINAL PROCEDURE, 1973

**ORDERS/FINAL DISPOSAL (MATTER RELATED TO STAY OF LOWER COURT PROCEEDINGS)**

2 Cr.Rev./661/2015 MIHIR KUMBHKAR YOGESH MODI SANJEEV KUMAR SINGH  
**vs** SANJAY KUMAR  
URMILA DEVI

FAMILY COURTS ACT, 1984

3 Cr.Rev./141/2016 NIRAJ MITTAL RAMIT SATENDER SURAJ VERMA  
**vs**  
THE STATE OF JHARKHAND

ELECTRICITY ACT,1910

**Orders**

4 Cr.Rev./533/2016 IZHARUL AND ANR M. K. HABIB AMRITA KUMARI (APP)  
**vs** JYOTI NAYAN  
THE STATE OF JHARKHAND HARSH VARDHAN SINGH

CODE OF CRIMINAL PROCEDURE, 1973

**Admission**

5 Cr.Rev./166/2015 RAMJEE SINGH YADAV SANJAY PRASAD APP  
**vs** P.K.MUKHOPADHYAY  
THE STATE OF JHARKHAND AND ANR

CODE OF CRIMINAL PROCEDURE, 1973

6 Cr.Rev./90/2016 QUDDUS PAINTER SHEO KUMAR SINGH VANDANA BHARTI  
**vs** PURNIMA SHARMA  
THE STATE OF JHARKHAND AND ORS MD FARUQUE ANSARI

CODE OF CRIMINAL PROCEDURE, 1973

7 Cr.Rev./848/2016 JAI SHANKAR PRASAD GUPTA SURAJ KUMAR APP  
**vs** AWANISH SHEKHAR  
THE STATE OF JHARKHAND AND ANR

CODE OF CRIMINAL PROCEDURE, 1973

8 Cr.Rev./957/2016 PAWAN KUMAR AGRAWAL PRABHAT KR SINHA APP  
**vs** KRITEE SINHA SATISH KUMAR UGHAL  
THE STATE OF JHARKHAND AND ANR SANTOSH KUMAR TAPASH KABIRAJ  
DIWAKAR JHA

CODE OF CRIMINAL PROCEDURE, 1973

9 Cr.Rev./972/2016 PAWAN KUMAR AGRAWAL PRABHAT KR SINHA APP  
**vs** KRITEE SINHA MONA SINGH  
THE STATE OF JHARKHAND AND ANR SANTOSH KUMAR HEMANT KR SHIKARWAR  
DIWAKAR JHA KUMAR AYUSH

CODE OF CRIMINAL PROCEDURE, 1973

NOTIFIED CASES CAUSELIST For Monday The 18<sup>th</sup> October 2021

COURT NO. 2

DIVISION BENCH (BENCH ID-24880)

AT 10:30 AM

HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

HON'BLE MR. JUSTICE AMBUJ NATH

**Orders(with defect)**

1	LPA/188/2019	SHALIGRAM SINGH <b>vs</b> THE JHARKHAND URJA VIKASH NIGAM LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	SUNIL KUMAR MAHTO KISHORE KR MISHRA	AJIT KUMAR MANISH KUMAR
	CERTIFICATE CASE MATTER			
2	LPA/354/2019	SUSHIL KUMAR TIWARI <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	SANJAY KUMAR TIWARI	CHANDRA PRABHA ADVOCATE GENERAL
	ABSORPTION			
3	LPA/381/2019	SANTOSH KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPARTMENT OF HEALTH AND FAMILY WELFARE	MD.ASHRAFUZZAMAN KHAN MD. ANISURZZAMA KHAN	MUKESH KR SINHA ADVOCATE GENERAL
	IA NO, 5019/2019 (For LIMITATION) COMPASSIONATE APPOINTMENT			
4	LPA/388/2019	MS SANTOSH ISPAT THROUGH ITS PROPRIETOR S K PANDEY <b>vs</b> THE STATE OF JHARKHAND	JAI SHANKAR TRIPATHI MANJULA UPADHYAY	GAUTAM KUMAR ADVOCATE GENERAL
	CODE OF CIVIL PROCEDURE, 1908			
5	LPA/400/2019	DASHRATH KUMAR SHAW <b>vs</b> THE STATE OF JHARKHAND	PANKAJ KUMAR	JAYANT FRANKLIN TOPPO ADVOCATE GENERAL
	APPOINTMENT			

**Orders**

6	W.P(S)/6/2017	SUNIL TUDU <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN ASHUTOSH PD.JOSHI	CHANCHAL JAIN NEHA BHARDWAJ NANDA KUMARI RAKESH KR ROY MANOJ TANDON TEJO MISTRY AJIT KUMAR VARUN PRABHAKAR ADVOCATE GENERAL PRABHAT KR SINHA KUMARI SUGANDHA TANYA SINGH AKRITI SHREE PARTH S. A. SWAROOP PATI APRAJITA BHARDWAJ SAKET UPADHYAY SAMEER SAHAY DHANANJAY KR PATHAK DIWAKAR UPADHYAY SNEHA KUMARI ANUJ BURMAN MAYANK MISHRA PRAVIN KR RANA
	IA NO, 2671/2017 (For STAY OF PROCEEDINGS), 5804/2021 (For Intervener Petition), 5899/2021 (For Intervener Petition) SERVICE RESIDUARY			
<b>wt7</b>	LPA/552/2016	RAJU KUMAR KASHYAP AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN ASHUTOSH PD.JOSHI	ADVOCATE GENERAL AJIT KUMAR TEJO MISTRY
	APPOINTMENT			
	IA NO, 97/2017 (For Misc.), 7712/2016 (For STAY OF PROCEEDINGS)			

<b>wt8</b>	W.P(S)/748/2016	RINKESH KUMAR YADAV AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	NEELAM TIWARY A.G PARTH S. A. SWAROOP PATI ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 2667/2017 (For STAY OF PROCEEDINGS), 7146/2016 (For Misc.), 7829/2016 (For Misc.)			
<b>wt9</b>	W.P(S)/872/2016	GORAKH RAM AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7208/2016 (For Misc.)			
<b>wt10</b>	W.P(S)/899/2016	BASKI KUMAR DUBEY ANDO RS <b>vs</b> THE STATE OF JHAKRHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 2672/2017 (For STAY OF PROCEEDINGS), 7283/2016 (For Misc.)			
<b>wt11</b>	W.P(S)/912/2016	MAHESH BHAGAT <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 2670/2017 (For STAY OF PROCEEDINGS), 7210/2016 (For Misc.)			
<b>wt12</b>	W.P(S)/913/2016	BRIHSPATI KUMAR DUBEY AND ORS <b>vs</b> THE STATE OF JHAKRHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7205/2016 (For Misc.)			
<b>wt13</b>	W.P(S)/914/2016	MANTU GORAI AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7203/2016 (For Misc.)			
<b>wt14</b>	W.P(S)/933/2016	ANKUR BISHWAKARMA AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	RABINDRA PRASAD YASHVARDHAN	A.G ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7212/2016 (For Misc.)			
<b>wt15</b>	W.P(S)/999/2016	MIRJA HANSDA AND ORS <b>vs</b> HOME DEPARTMENT	YASHVARDHAN	AJIT KUMAR TEJO MISTRY ADVOCATE GENERAL PRABHAT KR SINHA
	APPOINTMENT IA NO, 7294/2016 (For Misc.)			
<b>wt16</b>	W.P(S)/1029/2016	SUNNY KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7214/2016 (For Misc.)			
<b>wt17</b>	W.P(S)/1036/2016	DEEPAK MEHTA AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7284/2016 (For Misc.)			

<b>wt18</b>	W.P(S)/1069/2016	TEJ NARAYAN PRASAD AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7285/2016 (For Misc.)			
<b>wt19</b>	W.P(S)/1085/2016	SANDIL TOPPO <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7197/2016 (For MISC.)			
<b>wt20</b>	W.P(S)/1090/2016	BINOD BEK <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	AJIT KUMAR A.G ASHOK KR YADAV ADVOCATE GENERAL MANOJ TANDON PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7207/2016 (For Misc.)			
<b>wt21</b>	W.P(S)/1091/2016	RAKESH KUMAR AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7282/2016 (For Misc.)			
<b>wt22</b>	W.P(S)/1113/2016	HARI MUNDA AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT IA NO, 7213/2016 (For Misc.)			
<b>wt23</b>	W.P(S)/1477/2016	MD SHAMIM IRAQI <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN	A.G ADVOCATE GENERAL TEJO MISTRY
	APPOINTMENT IA NO, 7286/2016 (For Misc.)			
<b>wt24</b>	W.P(S)/2201/2016	KAILASH GOPE AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	ANIL KR SINGH SANDIP KR. BURNWAL BHOLA NATH RAJAK SURAJ DEO MUNDA	HEMANT KR GUPTA AJIT KUMAR CHANDRA G. A. BARDHAN ADVOCATE GENERAL TEJO MISTRY PRABHAT KR SINHA LAXMI MURMU
	APPOINTMENT IA NO, 360/2017 (For Exemption Of Court Fees)			
<b>wt25</b>	W.P(S)/6667/2016	GOPAL KUMHAR AND ORS <b>vs</b> HOME DEPARTMENT	RAJESH KUMAR	AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT			
<b>wt26</b>	W.P(S)/6668/2016	GULSHAN KUMAR RAJAK AND ORS <b>vs</b> HOME DEPARTMENT	RAJESH KUMAR	AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT			
<b>wt27</b>	W.P(S)/6672/2016	RANJEET KUMAR SINGH AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	ANIL KR SINHA	AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA
	APPOINTMENT			

<b>wt28</b>	W.P(S)/6702/2016	RANJIT KUMAR AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ORS	RITU KUMAR SAMAVESH BHANJ DEO VIKASH KUMAR SHATAKSHI	HEMANT KR GUPTA AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY LAXMI MURMU
	APPOINTMENT			
<b>wt29</b>	W.P(S)/6853/2016	WALTER MINJ AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	BALESHWAR YADAV DEEPAK KR DUBEY	YOGENDRA PRASAD AJIT KUMAR RICHHA SANCHITA SREENU GARAPATI ADVOCATE GENERAL TEJO MISTRY
	APPOINTMENT			
	IA NO, 4310/2021 (For Amendment Petition)			
<b>wt30</b>	W.P(S)/6939/2016	PANKAJ KUMAR AND ORS <b>vs</b> HOME DEPARTMENT	RAJESH KUMAR	AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT			
<b>wt31</b>	W.P(S)/7123/2016	RAKESH KUMAR SAHU AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS HOME SECRETARY AND ORS	VISHAL KUMAR TRIVEDI SHRAY MISHRA PIYUSH CHITRESH SHRESTH GAUTAM	JAI PRAKASH,(A A G) TEJO MISTRY HEMANT KR GUPTA ADVOCATE GENERAL LAXMI MURMU
	APPOINTMENT			
	IA NO, 7680/2019 (For Amendment Petition)			
<b>wt32</b>	W.P(S)/7195/2016	SANJAY RAM <b>vs</b> HOME DEPARTMENT	RAJESH KUMAR	AJIT KUMAR ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT			
<b>wt33</b>	W.P(S)/7383/2016	VIVEKANAND CHOUBEY AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS HOME SECRETARY AND ORS	AJAY KR PATHAK NIRAJ NARAYAN MISHRA DEEPAK KUMAR MISHRA	AJIT KUMAR HEMANT KR GUPTA ADVOCATE GENERAL TEJO MISTRY LAXMI MURMU
	APPOINTMENT			
	IA NO, 4139/2021 (For Intervener Petition), 11112/2018 (For Misc.)			
<b>wt34</b>	W.P(S)/7528/2016	MAHESH KUMAR SINGH AND ORS <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN ASHUTOSH PD.JOSHI RAVI NANDAN SAHAY	AJIT KUMAR HEMANT KR GUPTA ADVOCATE GENERAL TEJO MISTRY LAXMI MURMU
	APPOINTMENT			
<b>wt35</b>	W.P(S)/118/2017	ANIL KUMAR TUBID AND ORS <b>vs</b> PERSONNEL AND ADMINIS REFORM	RAJENDRA PRASAD GUPTA SUDHA GUPTA	JAI PRAKASH,(A A G) TEJO MISTRY ADVOCATE GENERAL
	APPOINTMENT			
<b>wt36</b>	W.P(S)/197/2017	MD SHAD HUSSAIN <b>vs</b> HOME DEPARTMENT	RAJESH KUMAR SHASHI BHUSHAN SINGH	AJIT KUMAR PARTH S. A. SWAROOP PATI ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	APPOINTMENT			
<b>wt37</b>	W.P(S)/1567/2017	BHAGAN HANSDA AND ANR <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN SWAMI PRASAD MEHTA	AJIT KUMAR PARTH S. A. SWAROOP PATI PRABHAT KR SINHA
	APPOINTMENT			
	IA NO, 2669/2017 (For STAY OF PROCEEDINGS)			
<b>wt38</b>	W.P(S)/2397/2017	ARJUN PRASAD YADAV <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	ANIL KR SINHA ABHISHEK KUMAR GEASEN	AJIT KUMAR PARTH S. A. SWAROOP PATI ADVOCATE GENERAL TEJO MISTRY
	APPOINTMENT			
	IA NO, 1304/2019 (For Misc.)			

**NOTIFIED CASES CAUSELIST COURT NO 2-FOR MONDAY THE 18TH OCTOBER 2021 HIGH COURT OF JHARKHAND, RANCHI - 5 -**

<b>wt39</b>	W.P(S)/3075/2017	ANITA TIRKEY AND ANR <b>vs</b> HOME DEPARTMENT	RAJESH KUMAR	AJIT KUMAR PARTH S. A. SWAROOP PATI ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	PAY SCALE MATTER			
<b>wt40</b>	W.P(S)/4111/2017	SANJAY KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN SWAMI PRASAD MEHTA	AJIT KUMAR PARTH S. A. SWAROOP PATI ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	SERVICE RESIDUARY			
<b>wt41</b>	W.P(S)/4387/2017	RAJKUMAR ORAON <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	BHOLA NATH RAJAK	AJIT KUMAR PARTH S. A. SWAROOP PATI ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	SERVICE RESIDUARY			
<b>wt42</b>	W.P(S)/5140/2017	OSCAR SORENG AND ANR <b>vs</b> THE STATE OF JHARKHAND AND ORS	YASHVARDHAN	VANDANA SINGH HIMANSHU KR MEHTA SANJAY PIPRAWALL ADVOCATE GENERAL TEJO MISTRY PRINCE KUMAR
	RECRUITMENT			
<b>wt43</b>	W.P(S)/5397/2017	MANISH KUMAR SHARMA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN SWAMI PRASAD MEHTA	HIMANSHU KR MEHTA VANDANA SINGH ADVOCATE GENERAL
	RECRUITMENT			
<b>wt44</b>	W.P(S)/6033/2017	YOGENDRA PRADHAN AND ANR <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY AND ORS	YASHVARDHAN SWAMI PRASAD MEHTA	AJIT KUMAR PARTH S. A. SWAROOP PATI ADVOCATE GENERAL PRABHAT KR SINHA TEJO MISTRY
	RECRUITMENT			
<b>wt45</b>	W.P(S)/1960/2018	DEEPAK KUMAR MISHRA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	YASHVARDHAN	AJIT KUMAR ADVOCATE GENERAL OM PRAKASH TIWARI TEJO MISTRY
	SERVICE RESIDUARY			
<b>wt46</b>	W.P(S)/5844/2018	AMIT KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	BHOLA NATH RAJAK ANIL KR SINGH	AJIT KUMAR ADVOCATE GENERAL TEJO MISTRY
	SERVICE RESIDUARY			
<b>wt47</b>	W.P(S)/6660/2018	TULSI MUNI HANSDA <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	YASHVARDHAN KIRTIVARDHAN RITESH SINGH SWAMI PRASAD MEHTA	TEJO MISTRY AJIT KUMAR ADVOCATE GENERAL OM PRAKASH TIWARI
	QUASHING			
<b>wt48</b>	W.P(S)/6702/2018	SANTOSH KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS HOME SECRETARY	DEEPANKAR SHRAY MISHRA	AJIT KUMAR TEJO MISTRY SANJAY PIPRAWALL ADVOCATE GENERAL MANOJ TANDON RAKESH RANJAN PRINCE KUMAR
	QUASHING			
<b>wt49</b>	W.P(S)/445/2019	NITESH KUMAR SINGH <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	ANIL KR SINHA AMITESH KUMAR GEASEN ABHISHEK KUMAR GEASEN	AJIT KUMAR ADVOCATE GENERAL TEJO MISTRY

RESERVATION

IA NO, 1305/2019 (For Misc.)



<b>wt50</b>	W.P(S)/1492/2019	SITESH KUMAR PRAJAPATI <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	RAJESH KUMAR APOORVA SINGH GAURAV RAJ	TEJO MISTRY AJIT KUMAR ADVOCATE GENERAL
	QUASHING			
<b>wt51</b>	W.P(S)/1720/2019	SUDHIR YADAV <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY	RAJESH KUMAR APOORVA SINGH GAURAV RAJ	AJIT KUMAR ADVOCATE GENERAL TEJO MISTRY
	QUASHING			
<b>wt52</b>	W.P(S)/1931/2019	MANOJ KUMAR GORAI <b>vs</b> THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	YASHVARDHAN SAURABH NARAYAN KIRTIVARDHAN RITESH SINGH	AJIT KUMAR SANJAY PIPRAWALL ADVOCATE GENERAL RAKESH RANJAN TEJO MISTRY
	RECRUITMENT			
<b>wt53</b>	W.P(S)/1990/2019	SANJAY KUMAR <b>vs</b> THE STATE OF JHARKHAND THROUGH ITS HOME SECRETARY	RAKHI RANI AMRITA KUMARI BAIDH NATH MISHRA	AJIT KUMAR ADVOCATE GENERAL TEJO MISTRY
	APPOINTMENT			
<b>wt54</b>	W.P(S)/4143/2019	SAMUNDRI KUMARI <b>vs</b> THE STATE OF JHARKHAND	RAJENDRA PRASAD GUPTA RUKMINI KUMARI	CHANDRA G. A. BARDHAN ADVOCATE GENERAL TEJO MISTRY
	APPOINTMENT			
<b>wt55</b>	W.P(S)/1231/2020	NITESH KUMAR <b>vs</b> STATE OF JHARKHAND THROUGH SECRETARY HOME JAIL AND DISASTER MANAGEMENT	SHRESTH GAUTAM YOGENDRA YADAV OMPRAKASH RAHUL DEV	ADVOCATE GENERAL SANJAY PIPRAWALL TEJO MISTRY PRINCE KUMAR
	APPOINTMENT			
56	LPA/94/2019	MUNI RANA <b>vs</b> MS CENTRAL COALFIELDS LIMITED THROUGH SRI ANAND KUMAR ROY	AVISHEK CHANDRA	AMIT KUMAR DAS SAUMYA PANDEY ANOOP KR MEHTA NIKHIL KUMAR MEHTA AMIT KR SINHA
	IA NO, 165/2021 (For LIMITATION) CODE OF CIVIL PROCEDURE, 1908			
57	LPA/84/2021	MS BHARAT COKING COAL LTD BY PROJECT OFFICER RAJAPUR SOUTH JHARIA THROUGH SRI NIRJHAR CHAKRABORTY <b>vs</b> RANJIT KUMAR SINGH	ANOOP KR MEHTA MANISH KUMAR AMIT KR SINHA	
	IA NO, 1304/2021 (For LIMITATION) RETIREMENT BENEFIT CUM PENSION			
<b>Fresh Filing (Admission)</b>				
58	LPA/49/2021	EMPLOYER IN RELATION TO THE MANAGEMENT OF FOOD CORPORATION OF INDIA THROUGH SHAMBHU NATH MISHRA <b>vs</b> ANIL KUMAR	NIPUN BAKSHI MRINAL SINGH RAJ KUMAR GUPTA	
	IA NO, 641/2021 (For Stay Of Proceedings), 642/2021 (For LIMITATION) LABOUR / INDUSTRY-00			
59	LPA/55/2021	THE STATE OF JHARKHAND <b>vs</b> DR KUMAR INDU SHEKHAR	ROHIT ADVOCATE GENERAL	
	IA NO, 770/2021 (For STAY OF PROCEEDINGS) TRANSFER MATTER			
60	LPA/79/2021	AMAR ARCHAR TUDU <b>vs</b> THE STATE OF JHARKHAND	DURGA C. MISHRA	MUNNA LAL YADAV DR.ASHOK KR.SINGH ADVOCATE GENERAL
	SERVICE RESIDUARY			
61	LPA/171/2021	THE STATE OF JHARKHAND <b>vs</b> SURENDRA CHOUDHARY	RISHI BHARATI ADVOCATE GENERAL	
	ACP MATTER			

62	LPA/232/2021	THE STATE OF JHARKHAND THROUGH ITS CHIEF SECRETARY <b>vs</b> ASHOK PRASAD SAH	BHASKAR TRIVEDI SREENU GARAPATI ADVOCATE GENERAL	
	SALARY MATTER			
		<b>Admission</b>		
63	W.P(S)/7052/2019	LAKHAN SINGH MUNDU <b>vs</b> STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY GOVERNMENT OF JHARKHAND	MOKHTAR AHMED KHALID RASHEED ALI AHMED KHALIDA HAYA RASHMI	HIMANSHU KR MEHTA VANDANA SINGH ADVOCATE GENERAL
	PROMOTION			
64	W.P(C)/7285/2019	MS D M MINERALS PRIVATE LIMITED THROUGH ITS DIRECTOR SHANTANU JOSHI <b>vs</b> UNION OF INDIA THROUGH SECRETARY MINISTRY OF MINES	INDRAJIT SINHA AWINASH KUMAR ANKIT VISHAL VIPUL PODDAR AJAY KUMAR SAH	RAJIV SINHA AJIT KUMAR ADVOCATE GENERAL
	IA NO, 5400/2020 (For EARLY HEARING) CODE OF CIVIL PROCEDURE, 1908			
<b>wt65</b>	W.P(C)/6883/2019	MS SINGHBHUM MINERAL COMPANY THROUGH ITS PARTNER HARILAL VARJANG RATHOR <b>vs</b> UNION OF INDIA THROUGH SECRETARY MINISTRY OF MINES	INDRAJIT SINHA AWINASH KUMAR ANKIT VISHAL VIPUL PODDAR AJAY KUMAR SAH	RAJIV SINHA AJIT KUMAR PARTH S. A. SWAROOP PATI ADVOCATE GENERAL
	CODE OF CIVIL PROCEDURE, 1908 IA NO, 5326/2020 (For EARLY HEARING)			
66	LPA/211/2020	THE MANAGEMENT OF MS H V AXLE LTD NOW MS TATA MOTORS LTD THROUGH SRI RAJESH KUMAR DAS <b>vs</b> SHRI C S JHA	RASHMI KUMAR	
	INDUSTRIAL DISPUTES ACT 1947			
67	LPA/344/2020	THE STATE OF JHARKHAND THROUGH COMMISSIONER <b>vs</b> BINAY KUMAR MISHRA	DEEPAK KR DUBEY ADVOCATE GENERAL	
	IA NO, 5671/2020 (For LIMITATION), 5672/2020 (For STAY OF PROCEEDINGS) PUNISHMENT			
68	LPA/371/2020	SURESH KUMAR SINGH <b>vs</b> CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	ASHIM KR SAHANI VIKESH KUMAR SANJAY KUMAR PANDEY AJIT KUMAR	AMIT KUMAR DAS SAURAV KUMAR SHIVAM UTKARSH SAHAY
	IA NO, 4970/2021 (For Grant of interim order) SERVICE RESIDUARY			
69	LPA/373/2020 SIDE BY SIDE WITH L.P.A. NO. 371 OF 2020	DHANESHWAR YADAV <b>vs</b> CENTRAL COALFIELDS LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	ASHIM KR SAHANI VIKESH KUMAR AJIT KUMAR	AMIT KUMAR DAS AMIT KR SINHA
	DISCIPLINARY PROCEEDINGS			